

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(LIQ.)PROGRESS
REPORT/12(CHE)/2024**

PETITION NUMBER : CP/IB/36/2021

**NAME OF THE APPLICANT : C Ramasubramaniam (Liquidator)
M/s. Effimax Engineers Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. Liquidator Mr. C. Ramanasubramaniam is present in person.

This application has been filed to taken on record the 7th Progress Report along with receipts and payments for the quarter from 01.04.2024 to 30.06.2024 of the Corporate Debtor in liquidation. The same is taken on record subject to all just exceptions.

IA(LIQ.)PROGRESS REPORT/12(CHE)/2024 is accordingly disposed off.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk